NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA



T.P.No. 130/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name	of the Company	Eastern Newspapers Pv	t.Ltd.	
Under Section		391(2),394		
No. Representa		nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

For the Petitioner.

Patita Pabon Bishwal (Adv.)

Avik Chandhair (Adv.).

AirkChandhui 22/11/17

ORDER

Ld. Counsel for the petitioner has made a request for adjournment. Prayer is allowed.

Petitioner is directed to file supplementary affidavit annexing the documents as order on 12/06/2017 within 15 days.

List on 11/01/2018.

(Jinan K.R.)

Member (1)

(V.P.Singh) Member (I)